

Total expenditure on TAJDA for the entire Organisation.

1978-79 . . . Rs. 1,64,901.75

1979-80 . . . Rs. 1,79,962.15

1980-81 . . . Rs. 2,40,619.45

1-4-81 to 31-10-1981 Rs. 1,63,935.50

Information for the year 1977-78 will be furnished later.

(e) The Director, CSIO, Chandigarh was deputed to Geneva to participate in the meeting of the Task force for the Development of Appropriate Technology in the field of laboratory equipment held there from 11th to 15th September, 1979 and the entire expenditure was met by W.H.O. Before leaving for Geneva, the Director, CSIO desired that he would like to avail of the opportunity to discuss certain important matters with the Swiss Contact during his stay there. He was granted extension for 2 days for the 16th and 17th September, 1979 and to leave for India on 18-9-1979 and was sanctioned per diem allowance at all inclusive rates and back for the purpose by CSIR. The question of overstay therefore does not arise.

The Director was paid balance amount by the Institute due to him after deducting the amount paid to him by the Swiss Contract as per rules.

(d) Does not arise.

Release of Know-How by CSIO, Chandigarh

2886. SHRI SANGDOPAL LEPCHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Central Scientific Instruments Organisation, Chandigarh developed the know-how for pH meter and released to M/s. A. M. K. Electronics, Chandigarh;

(b) if so, what are the details thereof; and

(e) what is the number of organisations to whom such know-how was released after it was referred to National Research Development Corporation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH): (a) and (b). Yes, Sir. The process for 'Digital pH meter' was licensed to M/s. A. M. K. Electronics Private Limited, Chandigarh on 1-4-1981 by the National Research Development Corporation of India on the following terms and conditions:—

Lumpsum premium	Rs. 10,000/-
Recurring royalty	2½% on sale
Nature	Non-exclusive
Period	5 years

(c) The process has been released to six firms including M/s. A. M. K. Electronics (PVT) Ltd.

Disbursement of Technical Fees received by Central Scientific Instruments Organisation

2887. SHRI HARKISHAN SINGH SURJEET: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Scientific Instruments Organisation, Chandigarh, has sometime back received a sum of Rs. 14,00/- from M/s. Khanna Watch Company, as technical fees to be distributed among Scientists of the CSIO for rendering consultancy service;

(b) whether out of the said fees a sum of Rs. 7,000/- was taken by the Director, CSIO as his own share though his personal contribution to the work involved was practically nil as revealed from the records of the CSIO;

(c) what were the reasons for which this work was not taken up as a sponsored project thus benefiting the CSIO rather than its Director;